RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/54/2020

Shri Zamir Hussain Sayed, an Officer in District Judge Cadre, presently posted as Additional District & Sessions Judge No.1, Bharatpur is hereby appointed/posted as Presiding Officer of District & Sessions Judge, Bharatpur in addition to his own duties till further orders.

NOTE:-

- He shall dispose off minimum 40% additional work as per circular of standard of work.
- The cases in which accused are in custody or there are direction of higher Court for time bound disposal, shall be decided on priority basis.

RA OKDEK

Date: 22.07.2020

REGISTRAR (ADMN.)

Date: 22.07.2020

No.Estt.B2(v)1/2020/3032

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hg. At Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judge, Bharatpur/ Concerned Courts/ Officer/ Treasury Officer, Bharatpur.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR (ADMN.)